

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).14/2024

DR. JAYA THAKUR & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(IA No.289861/2024 - STAY APPLICATION)

WITH

W.P.(C) No. 13/2024 (PIL-W)

W.P.(C) No. 11/2024 (PIL-W)

(IA No. 3964/2024 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

W.P.(C) No. 87/2024 (PIL-W)

(IA No. 297176/2024 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 191/2024 (PIL-W)

W.P.(C) No. 272/2024 (PIL-W)

(IA No. 187263/2024 - CLARIFICATION/DIRECTION, IA No. 101639/2024 - PERMISSION TO APPEAR AND ARGUE IN PERSON, IA No. 138504/2024 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS, IA No.138503/2024 - SUMMONING ORIGINAL RECORD)

Date : 19-03-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) :Petitioner-in-person

Mr. Sanjay Parikh, Sr. Adv.

Ms. Kritika, Adv.

Ms. Maulshree Pathak, AOR

Mr. Prashant Bhushan, AOR

Mr. Gopal Sankaranarayanan, Sr. Adv.

Mr. Vishal Sinha, Adv.

Mr. Adit Jayeshbhai Shah, Adv.

Mr. Naman Sherstra, Adv.

Mr. Pawan Reley, AOR

Mr. Akshay Lodhi, Adv.

Mr. Gaurav Kumar, Adv.

Mr. Varun Thakur, Adv.

Mr. Deepak Goel, Adv.

Mrs. Tanuj Bagga Sharma, Adv.

Mr. Ramkaran, Adv.
Ms. Shraddha Saran, Adv.
M/s. Varun Thakur & Associates, AOR
Dr. M.K. Ravi, Adv.

Mr. Sanjeev Malhotra, AOR

For Respondent(s) : Mr. Tushar Mehta, Solicitor General
Mr. Raghavendra P.shankar, A.S.G.
Mr. Aaditya Shankar Dixit, Adv.
Mr. Gaurang Bhushan, Adv.
Mr. Kanu Agarwal, Adv.
Mr. Devashish Bharukha, Adv.
Ms. Sansriti Pathak, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Ankit Agarwal, AOR
Mr. Koustubh Desai, Adv.
Ms. Viyushti Rawat, Adv.
Mr. Ashish Shukla, Adv.

Mr. Kaleeswaram Raj, Adv.
Mrs. Thulasi K Raj, Adv.
Ms. Aparna Menon, Adv.
Ms. Chinnu Maria Antony, Adv.
Ms. Smita Amratlal Vora, AOR

Mr. Mohammed Sadique T.A., AOR

Mr. Shadan Farasat, Sr. Adv.
Mr. Talha Abdul Rahman, AOR
Mr. M Shaz Khan, Adv.
Mr. Harshit Anand, Adv.
Mr. Sudhanshu Tewari, Adv.
Mr. Faizan Ahmad, Adv.
Mr. Rafid Akhter, Adv.

Mr. R. P. Gupta, AOR
Mr. Prashant Padmanabhan, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 16.04.2025.

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
ASSISTANT REGISTRAR